NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 245/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Jyeshthah Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.		NAME	DESIGNATION	SIGNATURE
44.	MS	SARA SANCHETI	ADVOCATE	Sa =

Common Order

TCSP 243/230-232/NCLT/MB//MAH/2017

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TCSP 245/230-232/NCLT/MB//MAH/2017

TCSP 246/230-232/NCLT/MB//MAH/2017

TCSP 247/230-232/NCLT/MB//MAH/2017

Company petitions allowed, vide separate order.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)